

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/ 2842/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

✓ To, Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 22nd May, 2018.

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/GLP/2018/230, dtd. 18.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 22.05.2018 along with headquarter leave permission, with the official allotted vehicle, at your own cost, w.e.f. the morning of 22.05.2018 till the morning of 23.05.2018 has been granted/~~rejected~~.

Yours faithfully,

[Handwritten Signature] 22.5.18

JOINT REGISTRAR (VIGILANCE)

[Handwritten Signature]
18/05/18